

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No .HC.VII-34/2020/11652/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the ^{1st} ~~November~~ ^{December}, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ (BN) 4986 Dated 28.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, alongwith the official vehicle, from the evening of 29.11.2023, till the morning of 04.12.2023**, has been granted. The next seniormost Judicial Officer available at the station shall be in charge of your Court and Office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020/11653/A, dated , 01-12-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)

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